

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (CAA) No. 03/BB/ 2017	-	Hearing	230/ 232	CSR India Pvt. Ltd. & 2 Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SINCHANA M.R.
(9945320087)

ROC/RD

Sinchana M.R.

2. Rashmi Deshpande
(9449372016)

Petitioners

Rashmi

Counsel for petitioner is present. She has filed reply to the objections raised by the Registry. Smt. M.R. Sinchana, Standing Counsel appearing ROC and RD is present. Assistant from OL office is present.

List it on 17.08.2017.

MEMBER (J)

MEMBER (T)